

FORM A

PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF JEBPO SERVICES LLP

1. Name of Corporate Person	JEBPO SERVICES LLP
2. Date of Incorporation of Corporate Person	31.01.2017
3. Authority under which Corporate Person is Incorporated/ Registered	ROC-Bangalore
4. Corporate Identity Number / Limited Liability Identity Number of Corporate Person	AAI-4133
5. Address of the Registered Office and Principal Office (If Any) of Corporate Person	WeWork Salarpuria Magnificia, Tin Factory, 78, Old Madras Road, Mahadevapura, next to KR Puram, Bengaluru, Doorvaninagar, Bangalore, Bangalore North, Karnataka, India, 560016
6. Liquidation Commencement Date of Corporate Person	February 16, 2026
7. Name, Address, Email Address, Telephone Number and the Registration Number of the Liquidator	Ms. Devika Sathyanarayan Address: B 106, Sai Siri Heritage Apartments, B Block, Uttarahalli Road, Kengeri, Bangalore - 560060 Karnataka Mail id: devikabushaan@gmail.com Ph. No: 9620698482 Regn. No.: IBBI/IPA-002/IP-N00651/2020-2021/13221
8. Last Date for Submission of Claims	March 18, 2026

Notice is hereby given that JEBPO SERVICES LLP has commenced voluntary liquidation on February 16, 2026.

The stakeholders of JEBPO SERVICES LLP are hereby called upon to submit a proof of their claims, on or before March 18, 2026, to the liquidator at the address mentioned against item no. 7.

The financial creditors, if any, shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



Date: 16.02.2026

Devika Sathyanarayana

Place: Bengaluru

IBBI/IPA-002/IP-N00651/2020-2021/13221